

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 2306
TO BE ANSWERED ON 16.03.2017

Funds for Drinking Water and Sanitation Schemes

2306. SHRIMATI APARUPA PODDAR:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has allocated/released funds especially meant for tribal and backward areas of the country to provide drinking water and sanitation facilities for the population living in those areas;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise; and
- (c) whether the Government has received the utilization certificates for such funds and if so, the details of utilization percentage, State-wise?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) to (c) Yes Madam. Under National Rural Drinking Water Programme (NRDWP), this Ministry earmarks 10 % of NRDWP allocation for coverage of Scheduled Tribes concentrated rural habitations. However, the Ministry does not release / earmark fund separately for backward area with regard to drinking water supply. Funds are released to States after receipt of utilization certificate for all components. The details of funds allocated , released and utilization percentage to all States including Jharkhand during last two years and current year for Scheduled Tribes concentrated habitations is at Annexure-I.

Under Swachh Bharat Mission

(a) and (b) The Swachh Bharat Mission (Gramin) (SBM(G)) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. The focus of the scheme is on behavior change and usage of toilets. Under SBM(G) funds are released to States/UTs. Adequate priority are given for Tribal and Backward areas of the country. 10% of Total Allocation is reserved for Schedule Tribes (STs) each year. Funds for Tribal and Backward areas are not released separately. However, State/UT-wise central share released under SBM(G) during last 3 years and current year under SBM(G) is at Annexure-II.

(c) Under SBM(G), funds are released after receiving Utilisation Certificates. State/UT-wise, Central share released and utilised during last 3 years and current year is given in Annexure-III.

ANNEXURE-I

Annexure referred to in part (a) to (c) of Lok Sabha Unstarred Q. No. 2306 due for reply on 16.3.2017

(Rs. in crores)

No.	State	2013-14			2014-15			2015-16			2016-17 as on 14.3.2017		
		Release	Expenditure	% of Utilisation	Release	Expenditure	% of Utilisation	Release	Expenditure	% of Utilisation	Release	Expenditure	% of Utilisation
1	ANDAMAN and NICOBAR	0	0.02	0	0.09	0	0	0	0	0	0.00	0	0
2	ANDHRA PRADESH	50.07	63.44	105.82	21.05	20.66	94.87	12.76	12.99	94.41	14.10	9.82	66.92
3	ARUNACHAL PRADESH	0	185.22	0	0	92.32	0	0.3	45.92	15104.36	4.04	36.7	900.81
4	ASSAM	64.41	79.03	78.52	64.3	67.53	90.42	26.66	23.89	75.9	39.21	7.55	21.87
5	BIHAR	3.29	2.19	55.04	4.5	2.59	41.18	8.58	4.3	35.03	3.02	8.62	80.04
6	CHATTISGARH	50.96	54.47	80.47	52.87	58.6	100.13	19.41	20.94	103.25	22.23	14.31	63.85
7	GOA	0	0	0	0	0	0	0.22	0	0	0.17	0	0
8	GUJARAT	106.53	122.61	79.57	84.81	85.55	74.87	40.79	80.14	117.88	52.70	36.11	68.42
9	HARYANA	0	0	0	0	0	0	0	0	0	0.00	0	0
10	HIMACHAL PRADESH	4.85	5.69	59.16	6.82	3.51	34.76	2.93	5.41	58.95	3.53	1.02	13.12
11	JAMMU AND KASHMIR	57.83	81.24	122.1	67.33	76.53	112.38	24.81	31	103.68	28.22	16.62	55.08
12	JHARKHAND	70.64	79.72	68.24	47.27	59.5	82.09	22.16	30.43	64.24	24.63	21.57	73.46
13	KARNATAKA	73.53	88.58	96.68	46.79	47.65	83.29	19.55	29.91	109.53	23.66	14.54	58.37
14	KERALA	3.02	3.86	89.69	2.76	2.71	87.5	1.05	1.13	86.73	1.30	0.66	47.86
15	MADHYA PRADESH	117.2	140.94	90.18	103.97	93.31	86.19	45.68	72.91	110.64	48.93	36.75	75.94
16	MAHARASHTRA	84.73	63.53	50.13	99.64	100.73	59.04	40.66	82.17	69.02	50.75	32.54	35.79
17	MANIPUR	20.75	25.69	94.66	0	14.78	564.83	0	4.95	2377.72	5.68	2.34	41.1
18	MEGHALAYA	0	5.48	0	0	3.93	0	1.32	5.83	443.38	0.19	3.12	985.53
19	MIZORAM	0	2.54	0	0	4.92	0	0	0	0	2.85	0	0
20	NAGALAND	0	6.23	0	0	11.61	0	0	9.11	0	0.00	1.54	0
21	ODISHA	73.55	59.83	72.29	50.55	56.05	85.65	22.81	29.67	91.88	25.26	13.32	44.92
22	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0.00	0	0
23	PUNJAB	0	0.12	0	0	0.09	0	0	0.01	0	0.00	0.23	0
24	RAJASTHAN	202.59	237.34	98.6	211	214.18	99.52	73.65	59.15	71.91	148.22	40	41.03
25	SIKKIM	5.33	10.51	106.59	10.63	10.64	100.13	2.98	3.04	99.02	4.54	1.21	26.63
26	TAMIL NADU	5.17	8.55	117.4	6.07	10.52	166.92	6.4	3.08	46.45	2.45	2.43	98.68
27	TELANGANA	0	0	0	24.51	24.43	99.68	12.77	10.05	78.27	12.83	12.92	90.49
28	TRIPURA	31.6	32.47	97.21	0	2.14	350.74	0.18	1.63	904.77	2.98	0.78	26.21
29	UTTAR PRADESH	0.53	1.01	112.19	6.15	5.84	89.93	14.85	12.33	76.82	3.03	2.04	42.3
30	UTTARAKHAND	2.8	3.59	57.99	4.04	1.56	21.24	1.99	4.44	70.75	1.78	2.54	72.15
31	WEST BENGAL	32.33	49.41	75.42	31.13	39.99	90.57	18.67	22.01	86.13	27.79	5.77	32.64
Total		1061.71	1413.31	98.59	946.28	1111.87	96.78	421.18	606.44	95.78	554.09	325.05	57.88

States who have utilized more than 100% of funds may have taken their extra State share or their previous year opening balance.

Annexure-II

(Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.2306 under SBM(G) due for reply on 16-03-2017)

State/UT-wise, Central share released under SBM(G) during last 3 years and current year (Rs. in Crore)				
State/UT	2013-14	2014-15	2015-16	2016-17 (Upto 14-03-2017)
A & N ISLANDS	0.00	0.00	3.40	1.50
ANDHRA PRADESH	145.24	116.10	234.17	285.53
ARUNACHAL PRADESH	5.19	14.61	38.71	65.09
ASSAM	41.81	185.78	474.27	240.00
BIHAR	0.00	0.00	221.55	131.86
CHHATTISGARH	0.00	28.12	144.72	584.46
D & N HAVELI	0.00	0.00	0.00	0.00
GOA	0.00	0.00	1.05	0.00
GUJARAT	52.64	156.07	478.22	651.23
HARYANA	131.18	5.93	32.76	68.79
HIMACHAL PRADESH	30.50	130.17	4.37	117.30
JAMMU & KASHMIR	39.57	103.08	4.05	59.51
JHARKHAND	0.00	23.05	97.32	391.13
KARNATAKA	65.95	312.54	450.77	419.56
KERALA	43.01	33.97	8.50	196.28
MADHYA PRADESH	660.39	0.00	374.33	984.85
MAHARASHTRA	36.46	236.11	567.45	528.94
MANIPUR	0.00	9.18	44.19	27.28
MEGHALAYA	103.04	0.00	35.65	75.70
MIZORAM	8.06	0.00	3.32	10.98
NAGALAND	0.00	20.87	10.83	32.06
ODISHA	0.00	65.84	571.50	732.17
PUDUCHERRY	0.00	2.00	4.40	0.00
PUNJAB	0.00	0.00	38.70	197.02
RAJASTHAN	0.00	271.57	938.73	627.30
SIKKIM	8.25	3.89	6.12	6.87
TAMIL NADU	311.92	205.12	78.94	537.02
TELANGANA	0.00	105.62	128.39	96.10
TRIPURA	14.01	50.65	38.89	24.98
UTTAR PRADESH	376.32	237.99	565.39	1012.35
UTTARAKHAND	5.28	40.52	49.37	170.58
WEST BENGAL	111.47	371.52	712.92	655.50
	2190.28	2730.30	6362.96	8931.97

Annexure-III

Statement referred to in reply to part (c) of Lok Sabha Un-starred Question No.2306 under SBM(G) due for reply on 16-03-2017

State/UT-wise, Central share released and utilised during last 3 years and current year (Rs. in Crore)								
State/UT	2013-14		2014-15		2015-16		2016-17(Upto 14-03-17)	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
A & N ISLANDS	0.00	0.00	0.00	0.00	3.40	0.00	1.50	0.14
ANDHRA PRADESH	145.24	116.92	116.10	93.96	234.17	292.09	285.53	325.70
ARUNACHAL PRADESH	5.19	12.55	14.61	14.37	38.71	29.22	65.09	18.98
ASSAM	41.81	67.05	185.78	121.24	474.27	484.35	240.00	366.93
BIHAR	0.00	115.75	0.00	104.59	221.55	325.59	131.86	89.20
CHHATTISGARH	0.00	32.78	28.12	17.72	144.72	263.19	584.46	272.07
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
GOA	0.00	0.00	0.00	0.00	1.05	4.83	0.00	0.00
GUJARAT	52.64	50.57	156.07	157.46	478.22	575.90	651.23	492.03
HARYANA	131.18	35.62	5.93	61.52	32.76	72.27	68.79	27.58
HIMACHAL PRADESH	30.50	22.62	130.17	30.57	4.37	71.42	117.30	75.06
JAMMU & KASHMIR	39.57	32.94	103.08	4.66	4.05	66.92	59.51	25.23
JHARKHAND	0.00	40.22	23.05	75.73	97.32	262.77	391.13	314.91
KARNATAKA	65.95	158.41	312.54	441.03	450.77	444.21	419.56	272.08
KERALA	43.01	25.11	33.97	21.97	8.50	17.03	196.28	136.60
MADHYA PRADESH	660.39	312.06	0.00	224.13	374.33	803.06	984.85	932.96
MAHARASHTRA	36.46	109.68	236.11	258.18	567.45	644.49	528.94	398.93
MANIPUR	0.00	10.83	9.18	20.23	44.19	53.48	27.28	3.45
MEGHALAYA	103.04	46.35	0.00	38.13	35.65	56.13	75.70	32.06
MIZORAM	8.06	3.96	0.00	2.62	3.32	6.66	10.98	2.26
NAGALAND	0.00	17.81	20.87	1.33	10.83	28.10	32.06	2.02
ODISHA	0.00	18.52	65.84	107.41	571.50	1197.06	732.17	700.96
PUDUCHERRY	0.00	0.00	2.00	0.00	4.40	0.00	0.00	2.28
PUNJAB	0.00	2.87	0.00	8.15	38.70	59.34	197.02	59.08
RAJASTHAN	0.00	71.62	271.57	312.39	938.73	1287.23	627.30	910.14
SIKKIM	8.25	4.83	3.89	5.19	6.12	5.90	6.87	2.56
TAMIL NADU	311.92	212.66	205.12	138.09	78.94	560.44	537.02	200.62
TELANGANA	0.00	137.47	105.62	46.55	128.39	157.53	96.10	88.99
TRIPURA	14.01	4.90	50.65	16.91	38.89	52.89	24.98	10.04
UTTAR PRADESH	376.32	250.96	237.99	257.43	565.39	571.91	1012.35	780.05
UTTARAKHAND	5.28	17.31	40.52	43.80	49.37	71.67	170.58	143.47
WEST BENGAL	111.47	180.92	371.52	469.16	712.92	904.79	655.50	639.84
	2190.28	2113.26	2730.30	3094.53	6362.96	9370.47	8931.97	7326.21

